

No.PCC/DDD/NGT-639/2018 (P.B)  
(DMN)/2019-20/ 964  
Office of the Member Secretary  
Pollution Control Committee  
Daman, Diu and Dadra Nagar Haveli  
Daman.

Dated : 15/11/2019

To,

The Consultant (Judicial )  
NGT, NEW Delhi.  
Email: [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in)

Sub: ORDER dated 5.11.2019 of NGT (P.B), New Delhi in the matter of  
O.A. no.639/2018 of Shailish Singh versus State of Haryana & Ors.

Ref: email dated 7/11/2019 received in PCC on 11/11/2019

Sir,

With reference to the above mentioned cited subject the details of compliance pertaining to the office of the Pollution Control Committee, DD & DNH. The details are as under;

1. Circular issued in view of the time schedule for period of inspection at higher frequencies.
2. Laboratory Establishment work for procurement of more equipments etc is initiated.
3. Recruiting/engaging staff and experts procedure is under process.

Yours faithfully

  
14/11/19

Member Secretary  
Pollution Control Committee  
Damar, Diu and Dadra Nagar Haveli  
Daman.

Copy to :

The Member Secretary, PCC, DNH for information.